

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**12. C.P.(IB)-1157(MB)/2022**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2024**

**NAME OF THE PARTIES:- Tricom Fruit Products Limited**

**Section: U/s 10 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**CP(IB) 1157(MB)2022**

Present:- CS, Nithish Bangera appeared for the Petitioner.

It has been pointed out by the Counsel for the Petitioner that additional affidavit has been placed on record. List this matter for the final hearing on **12.08.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**